

(J.H.C. Sch. 1-7)

From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

☎ : Office – 0651-2481449

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File No. XXII(6)/1/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

1. Sri Radha Krishan,
District & Addl. Sessions Judge-cum-Presiding Officer,
Commercial Court, Jamshedpur
2. Sri Rajeev Anand,
Addl. Judicial Commissioner-cum-Presiding Officer,
Commercial Court, Ranchi

Sub: - Nomination to attend the “ Webinar on Refresher Training Course for District Judges in Commercial Courts” (R-15) on 29th November, 2020 (Sunday) at 10.30 A.M. to 1.30 P.M.

Sir,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the “**Webinar on Refresher Training Course for District Judges in Commercial Courts**” (R-15) on 29th November, 2020 (Sunday) at 10.30 A.M. to 1.30 P.M.

You are, therefore, directed to attend the aforesaid Webinar on the date and time as mentioned above in proper dress.

This is for your information and needful.

Yours faithfully,

Sd/- J.P. Singh

Registrar (Administration)

Memo No. 3023 /Apptt.

Dated, Ranchi, the 09/11/20

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 3545/JAJ dated 15.10.2020 / the Judicial Commissioner, Ranchi & the Principal District & Sessions Judge, East Singhbhum at Jamshedpur for information and needful / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


09/11/2020
Registrar (Administration)